

630 *Re. MPs taking ill after Parliament* [RAJYA SABHA] *consuming food from canteen*

MR. DEPUTY CHAIRMAN: The House is adjourned for ten minutes.

The House then adjourned at eighteen minutes past twelve of the clock.

The House re-assembled at twenty-seven minutes past twelve of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

श्री प्रमोद तिवारी (उत्तर प्रदेश) : सर, टेलिफोन टैपिंग के सम्बन्ध में मैंने नोटिस दिया है।

MR. DEPUTY CHAIRMAN: Now, please, let me explain, ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : सर, आप इनकी बात तो सुन लीजिए। ...*(व्यवधान)*...

श्री उपसभापति : आप लोग बैठिए। ...*(व्यवधान)*... मिस्टर तिवारी, आप बैठिए। ...*(व्यवधान)*... I would explain ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : सर, इन्होंने इस मसले पर नोटिस दिया है। ...*(व्यवधान)*... आपसे अनुरोध है कि कृपया इस पर चर्चा करवाई जाए। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Allow me to ...*(Interruptions)*... I will come to that. ...*(Interruptions)*...

श्री के.सी. त्यागी (बिहार) : सर, मेरा एक प्वाइंट ऑफ ऑर्डर है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Okay, point of order. Don't do that. ...*(Interruptions)*... Sit down, sit down. ...*(Interruptions)*... Don't do that. Even the other day you misbehaved. ...*(Interruptions)*... Yes, Mr. Tyagi.

RE. MEMBERS OF PARLIAMENT TAKING ILL AFTER CONSUMING FOOD FROM PARLIAMENT CANTEEN

श्री के.सी. त्यागी (बिहार) : सर, प्रो. राम गोपाल यादव जी सदन के माननीय वरिष्ठ सदस्य हैं। श्रीमती जया बच्चन जी भी इसी सदन की माननीय सदस्य हैं। कैंटीन का खाना खाने के बाद प्रो. राम गोपाल यादव जी चार दिन तक हॉस्पिटल में रह करके आए हैं और उसी खाने को खा करके बहन जया बच्चन जी की तबियत भी खराब है। क्या पार्लियामेंट के सदस्यों को जान-बूझकर ऐसा खाना दिया जा रहा है, ताकि बजट सेशन में इन लोगों की जबान सरकार के खिलाफ शांत की जा सके? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Okay. Parliamentary Affairs Minister may kindly look into that. ...*(Interruptions)*...

श्री के.सी. त्यागी : राम गोपाल जी जैसे वरिष्ठ सदस्य ही अगर सदन में हिस्सेदारी नहीं करेंगे, तो ...*(व्यवधान)*...

डा. विजयलक्ष्मी साधु (मध्य प्रदेश) : सर, गुजरात से खाना आ रहा है।

श्री उपसभापति : आप बैठिए। ...**(व्यवधान)**... वेंकैया जी, आप बोलिए ...**(व्यवधान)**...

शहरी विकास मंत्री; आवास और शहरी गरीबी उपशमन मंत्री; तथा संसदीय कार्य मंत्री
(श्री एम. वेंकैया नायडु) : सर, कुछ लोगों को स्वप्न में भी गुजरात दिख रहा है, तो इसमें हम क्या
कर सकते हैं? ...**(व्यवधान)**... डिप्टी चेयरमैन सर ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Please sit down...**(Interruptions)**... आप बोलिए,
बोलिए।

SHRI M. VENKAIAH NAIDU: Mr. Deputy Chairman, Sir, I have taken note of
what Shri Tyagi has said. I would call the Canteen people, find out what had happened
and ask them to improve it too. मुझे मालूम नहीं कि त्यागी जी ने यह लाइटर वे में कहा है
अथवा गम्भीरता से कहा है, मगर सदन में इस विषय के बारे में ज्यादा चर्चा करना भी उचित नहीं
है। फिर भी, उनकी जो स्पिरिट है, उसको स्वीकार करते हुए, हम यह तय करेंगे कि आगे क्या
करना है।

MR. DEPUTY CHAIRMAN: Thank you. ...**(Interruptions)**... I am coming to that.
...**(Interruptions)**... Now, listen. Mr. Tiwari, I will come to that ...**(Interruptions)**... Now,
please, let me make things clear. ...**(Interruptions)**...

श्रीमती जया बच्चन (उत्तर प्रदेश) : सर, मुझे भी अपनी बात कहने दीजिए। ...**(व्यवधान)**...

श्री उपसभापति : क्या आपको इसी सब्जेक्ट पर कहना है? ...**(व्यवधान)**... वह बात तो हो
गई। ...**(व्यवधान)**... Okay.

श्रीमती जया बच्चन : सर, मंत्री जी जो कह रहे हैं, बिल्कुल सही बात है कि इस विषय पर
चर्चा नहीं करनी चाहिए। मगर, पीछे के कुछ दिनों में पार्लियामेंट रात को काफी देर तक चलती
रही है, इसलिए लोगों ने यहीं पर खाने की चीजें खाईं, जिसकी वजह से बहुत तकलीफ रही है।
We are not making a big issue of it, but I think that this has not happened only today,
but it has been happening for the last four-five years. Since you are here, please
...**(Interruptions)**...

MR. DEPUTY CHAIRMAN: Hon. Minister has already assured about it.

SHRI M. VENKAIAH NAIDU: I take a serious note of it. ...**(Interruptions)**...

SHRIMATI JAYA BACHCHAN: They are serving us stale food.
...**(Interruptions)**...

MR. DEPUTY CHAIRMAN: Government may take action. ...**(Interruptions)**...

SHRIMATI JAYA BACHCHAN: The food is stale. ...**(Interruptions)**... बासी खाना
दिया जा रहा है। ...**(व्यवधान)**...

श्री राजीव शुक्ल (महाराष्ट्र) : सर, यह तब से शुरू हुआ, जब से यहां का किचन एनेक्सी में शिफ्ट किया गया। उसी वजह से छः बजे सुबह खाना आ जाता है, जो रात तक खिलाया जाता है। अगर किचन वापस यहां ला दिया जाए, तो सारा इन्फ्रंट खत्म हो जाएगा और सारी गड़बड़ियां दूर हो जाएंगी। मैं फूड कमेटी का मेम्बर था, उसमें इस संबंध में मेरी recommendation है।

MR. DEPUTY CHAIRMAN: Anyhow, the Government has assured that it will look into it and take action. Now, the position is this. In the morning, this issue of bugging was raised. ...*(Interruptions)*... Kindly listen to me. There were notices; that is correct. Mr. Tiwari has given a notice. There were other notices also. Mr. Rajeev Shukla has given a notice. Those notices were for suspension of Question Hour ...*(Interruptions)*... and also for raising the matter in the Zero Hour. Let me first deal with suspension of Question Hour. The suspension of Question Hour notices were discussed and were disallowed. They were not allowed. Now Question Hour is over. Whether Question Hour was there or not, it has now become infructuous. Now, if you speak about suspension of Question Hour, it is infructuous because the Question Hour is over. That is a closed chapter. Mr. Tiwari has given a notice; I agree with it. Now, I come to other remaining notices -- notices given by Shri Rajeev Shukla and Shri Sukhendu Sekhar Roy on bugging in Zero Hour. Mr. Rajeev Shukla has given two notices. One was accepted. Mr. Sukhendu Sekhar Roy's notice on bugging is already accepted. It is there. After Zero Hour, if any Member wants to give a notice on the same subject to be taken up in some other way, it is up to them to give a notice. Hon. Chairman will look into it and consider it. Now let us close this chapter. ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश) : सर, इस मामले में मेरा विनम्र निवेदन सुन लिया जाए। आपने ठीक कहा कि हमारे मेम्बर्स ने Suspension of Question Hour का नोटिस दिया था। अगर आप Suspension of Question Hour का नोटिस स्वीकार कर लेते, वैसी भी तो क्वेश्चन ऑवर हो नहीं पाया, चर्चा हो नहीं पाई, अभी तक हाउस डिस्टर्ब्ड है। अगर हम इतनी देर में इस मुद्दे पर चर्चा कर लेते, बहस कर लेते, सभी पक्षों को सुन लेते, तो इस समस्या का समाधान संभवतः निकल पाता। हमने वक्त तो जाया किया, लेकिन चर्चा करना मंजूर नहीं किया। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: That is over. ...*(Interruptions)*...

श्री प्रभात झा (मध्य प्रदेश) : जो हुई ही नहीं, उस पर चर्चा क्यों ...**(व्यवधान)**...

श्री सत्यव्रत चतुर्वेदी : श्रीमान्, हमारी इसी बात पर आपत्ति है कि इस मुद्दे पर सरकार भाग क्यों रही है, चर्चा क्यों नहीं करना चाहती है? ...**(व्यवधान)**...

श्री प्रभात झा : जो हुई ही नहीं, उस पर चर्चा क्यों कराई जाए? ...**(व्यवधान)**...

श्री सत्यव्रत चतुर्वेदी : सर, अगर सरकार इस पर चर्चा नहीं करना चाहती है तो इसका मतलब है कि दाल में काला नहीं, पूरी दाल ही काली है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: I said, there are ...*(Interruptions)*...

श्री प्रभात झा : जो हुई ही नहीं, उस पर चर्चा क्यों कराई जाए? ...*(व्यवधान)*...

श्री सत्यव्रत चतुर्वेदी : सर, ये ऐसे मामले हैं, जिनमें बहस के दौरान बहुत सारे तथ्य निकल कर सामने आएंगे। उन तथ्यों को दिमाग में रखते हुए मैं चाहता हूँ कि इस पर बहस कराई जाए। ...*(व्यवधान)*...

SHRI M. VENKAIAH NAIDU: Sir, hon. Chairman has given a ruling. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Let me say. ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : श्रीमान्, आपको याद होगा कि उस तत्कालीन लीडर ऑफ अपोजीशन के call records को लेकर एक हफ्ते तक यह सदन चल नहीं पाया था। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Please ...*(Interruptions)*... I have already told you there will be no discussion. ...*(Interruptions)*... Mr. Tiwari you can give another notice. ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : सर, काल रिकार्ड हो रहे हैं ...*(व्यवधान)*... घरों में bugging devices लगाए जा रहे हैं, उस पर चर्चा नहीं होगी? ...*(व्यवधान)*... यह गलत बात है। ...*(व्यवधान)*...

श्री प्रभात झा : सर, जो घटना घटी ही नहीं, तो उस पर किस प्रकार की चर्चा होगी? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: In the rule book, there are provisions by which you can give another notice, if you want, and the hon. Chairman will look into it. What more do you want? You can give another notice. ...*(Interruptions)*... Hon. Chairman will look into it. ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : सर, हमने क्वेश्चन ऑवर को सस्पेंड करके इस पर विचार करने के लिए नोटिस दिया था, लेकिन आपने उसको नामंजूर कर दिया। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now I am going to Zero Hour. ...*(Interruptions)*... Now, Mr. Ananda Bhaskar Rapolu ...*(Interruptions)*...

SHRI PRAMOD TIWARI (Uttar Pradesh): Sir, I have a point of order. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: What is your point of order? ...*(Interruptions)*...

श्री प्रमोद तिवारी : मान्यवर, मेरा व्यवस्था का प्रश्न है।

श्री उपसभापति : आपका प्वाइंट ऑफ ऑर्डर है? What is that?

श्री प्रमोद तिवारी : यह बहुत सिम्पल-सा है। It is very simple. सर, मैंने यह नोटिस दिया कि प्रश्नकाल को स्थगित करके इस विषय पर चर्चा करा ली जाए। आपने कृपापूर्वक उस पर विचार किया और उसके बाद इस निर्णय पर पहुंचे कि इसे प्रश्न काल तक ही सीमित रखा जाए। मेरा कहना है कि प्रश्नकाल स्थगित हो चुका, लेकिन प्रश्नकाल स्थगित होने के बाद भी यह विषय तो स्थगित नहीं हुआ, यह विषय महत्वपूर्ण है, इसका महत्व है। सर, मेरा सीधा सा सवाल है और उस पर मैं आपसे व्यवस्था चाहता हूँ। आप रूलिंग दे दें, आप कह दें तो मैं बैठ जाऊंगा। आखिरकार इस सरकार को इतना डर क्यों है? इसका जवाब कौन देगा? ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: You should give a notice. ...**(Interruptions)**... You give another notice. ...**(Interruptions)**... No; that is over. ...**(Interruptions)**... Now, Zero Hour. Shri Mahendra Singh Mahra. ...**(Interruptions)**... You give another notice. ...**(Interruptions)**...

श्री एम. वेंकैया नायडु : डिप्टी चेयरमैन सर, सरकार के डरने का सवाल नहीं है। ...**(व्यवधान)**... यह कोई विषय ही नहीं है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Listen to the Minister. ...**(Interruptions)**... आप मंत्री जी की बात सुनिए। ...**(व्यवधान)**... Listen to the Minister. ...**(Interruptions)**... The Minister is speaking. Please sit down. ...**(Interruptions)**... Please listen to the Minister. ...**(Interruptions)**...

श्री आनन्द शर्मा (राजस्थान) : सर, यह एक गम्भीर विषय है। ...**(व्यवधान)**...

SHRI M. VENKAIAH NAIDU: The Home Minister has made a statement. ...**(Interruptions)**...

MR. DEPUTY CHAIRMAN: Please listen to the Minister. ...**(Interruptions)**...

SHRI M. VENKAIAH NAIDU: The Home Minister has made a statement. ...**(Interruptions)**... Let us close this and move ahead, ...**(Interruptions)**... इसमें डरने का कोई सवाल नहीं है।...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Why don't you listen to the Minister? ...**(Interruptions)**...

श्री एम. वेंकैया नायडु : हमारे होम मिनिस्टर इस बारे में स्पष्ट कह चुके हैं। ...**(व्यवधान)**... हमारी सरकार स्पष्टीकरण दे चुकी है, इसलिए अब यह मैटर नहीं है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Without giving notice, you are disturbing the House. ...**(Interruptions)**... Without giving proper notice, you are disturbing the House. ...**(Interruptions)**... It is unfair. ...**(Interruptions)**... I will have to adjourn the House. ...**(Interruptions)**... Without giving proper notice, you are disturbing the House. ...**(Interruptions)**...

SHRI ANAND SHARMA: Sir, this House has set a precedent. ...*(Interruptions)*... Just a telephone call record of the then Leader of the Opposition became an issue. ...*(Interruptions)*... The Government is engaging in authorised or unauthorised tapping of phones. ...*(Interruptions)*... It is a serious matter. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I have to adjourn the House. You are unnecessarily disturbing the House without giving the notice. ...*(Interruptions)*...

SHRI ANAND SHARMA: Let there be a discussion. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The House is adjourned up to 2.00 P.M.

The House then adjourned at thirty-eight minutes past twelve of the clock.

The House reassembled at two of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

GOVERNMENT BILL

The Finance (No. 2) Bill, 2014

MR. DEPUTY CHAIRMAN: Legislative Business. Bill for consideration and return. The Finance (No.2) Bill, 2014. Shri Arun Jaitley. ...*(Interruptions)*... Oh, you are here. Okay.

DR. T. SUBBARAMI REDDY (Andhra Pradesh): Sir, it is the Finance Bill. The Finance Minister should have been here. ...*(Interruptions)*... The Finance Minister must come. ...*(Interruptions)*... How can he do it?

SHRI PRAMOD TIWARI (Uttar Pradesh): Sir, there is no Cabinet Minister. ...*(Interruptions)*...

DR. T. SUBBARAMI REDDY: Sir, the Cabinet Minister who is concerned with it ...*(Interruptions)*... This is Finance Bill. How can he do it? ...*(Interruptions)*... Does he not care for Rajya Sabha? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Cabinet Minister is coming. ...*(Interruptions)*... Shri Ram Vilas Paswan has come. ...*(Interruptions)*... Okay. Now, Shrimati Nirmala Sitharaman. ...*(Interruptions)*... Now, there are two Cabinet Ministers. You asked for one, there are two now.

DR. T. SUBBARAMI REDDY: No, no, Sir. The Finance Minister has to be ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No, no. The Government has collective responsibility. ...*(Interruptions)*... No, no. The MoS, Finance is here, and, that is enough. ...*(Interruptions)*...